

(b) If so, the date from which it was closed and the reasons therefor; and

(c) the problems faced by the Railways to repair the bridge immediately and efforts made by the Railways to solve these problems so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). No foot-over-bridge at Dadar has been closed. However, the western side ramp of the foot-over-bridge, which was constructed on deposit terms for the Bombay Municipal Corporation has become unsafe and was hence closed. The Corporation has been requested to get the ramp repaired on deposit terms. As a staircase is also available, passengers are using the same in the meanwhile.

#### Security Forces in J & K

2599. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether there is any resentment amongst citizens against the security forces in J & K; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). There have been some allegations of indiscipline or high-handedness by security forces. Most of these were found to be baseless and motivated. In a few of the cases where there was prima facie evidence, the allegations were pursued to their logical conclusion. It has been the policy of the Government to look into these allegations promptly and take stern action under law wherever warranted.

#### Facilities to Indian Industry

2600. SHRI K.M. MATHEW : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the facilities provided to the Indian Industry for a level playing field vis-a-vis foreign companies; and

(b) the steps taken to make Indian Companies competitive in the global market and also to allay the apprehension that foreign companies would take over the market share of the Indian Companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) After the announcement of New Industrial Policy, various measures have been taken to provide to the Indian Companies a level playing field vis-a-vis foreign companies. Some of the measures taken by the Government, inter-alia, include reduction in excise

duties, levy of countervailing duty wherever required, reduction in corporate tax, action to amend the Companies Act, etc.

(b) Under the New Industrial Policy, majority of industries have been delicensed, procedural reform have been carried out and various restrictions have been removed so as to make the Indian Companies globally competitive and economically viable.

#### NRF to State-Level Enterprises

2601. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government are considering a proposal to extend National Renewal Fund to State-level Public Sector Undertakings also;

(b) if so, the details thereof; and

(c) the objectives of the NRF scheme achieved?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) and (b). The National Renewal Fund (NRF) has been set up by Government in February, 1992 to provide a social safety net for workers affected by technology upgradation, modernisation and industrial restructuring of Indian Industry. In the first instance, assistance from the NRF has been provided for implementation of Voluntary Retirement Scheme (VRS) in only Central Public Sector Undertakings.

(c) The National Renewal Fund, inter-alia, envisages assistance for compensation payment to rationalised workers and for their counselling, retraining and redeployment. About 80, 729 workers have availed of compensation payable under the Voluntary Retirement Scheme, funded from the National Renewal Fund. So far, 27,900 workers have been covered under survey by different nodal agencies, out of which 17,236 workers have been provided assistance for counselling, retraining and redeployment.

[Translation]

#### Bee Keeping Industry

2602. SHRI LAKSHMAN SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the amount spent on Bee-keeping during the last three years by the Khadi Gramodyog Board;

(b) the State-wise allocation of funds during the above period; and

(c) the number of beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) KVIC has disbursed funds during the last three years in respect of the Bee-keeping industry as indicated below:

(Rs. in lakhs)

Year	Grant	Loan	Total
1991-92	23.66	43.48	67.14
1992-93	31.33	42.63	73.96
1993-94	19.90	54.62	74.52

(b) A statement is attached.

(c) In the Bee-keeping industry, 2.46 lakhs Bee Keepers are directly involved in part time employment.

## STATEMENT

Statewise Budget Allocation/Disbursement in respect of Bee-keeping Industry during the years 1991-92, 1992-93, 1993-94

(Rs. in lakhs)

Sl. No.	States	1991-92			1992-93			1993-94		
		Grant	Loan	Total	Grant	Loan	Total	Grant	Loan	Total
1.	Andhra Pr.	0.76	2.78	3.54	0.02	0.77	0.79	—	—	—
2.	Arunachal Pr.	—	—	—	—	—	—	—	—	—
3.	Assam	1.10	0.44	1.54	0.94	0.99	1.93	—	—	—
4.	Bihar	3.63	1.02	4.65	0.34	1.28	1.62	0.61	—	0.51
5.	Goa	—	—	—	—	—	—	—	—	—
6.	Gujarat	—	—	—	0.05	0.08	0.13	—	—	—
7.	Haryana	0.43	0.45	0.88	0.12	0.34	0.46	0.08	0.24	0.32
8.	Himachal Pr.	3.42	6.73	10.15	3.00	3.36	6.36	0.60	4.87	5.47
9.	Jammu & Kashmir	0.96	4.24	5.20	0.03	1.78	1.81	1.06	8.80	9.86
10.	Karnataka	0.73	2.65	3.38	2.22	6.06	8.28	0.32	0.46	0.78
11.	Kerala	0.52	7.57	8.09	5.17	9.94	15.11	0.42	6.35	6.77
12.	Madhya Pr.	0.24	0.08	0.38	—	0.10	0.10	—	—	—
13.	Maharashtra	1.31	2.18	3.49	6.15	4.65	10.80	1.06	—	1.06
14.	Manipur	0.54	0.14	0.68	0.44	0.10	0.54	3.33	5.98	9.31
15.	Meghalaya	0.98	0.25	1.23	0.76	0.02	0.78	2.42	0.49	2.91
16.	Mizoram	0.25	0.05	0.30	0.20	0.11	0.31	1.48	1.66	3.14
17.	Nagaland	2.37	5.44	7.81	4.04	1.95	5.99	1.21	1.48	2.69
18.	Orissa	2.25	2.65	4.90	5.14	8.11	13.25	3.57	4.91	8.54
19.	Punjab	0.32	0.93	1.25	0.06	0.10	0.16	0.13	0.16	0.29
20.	Rajasthan	—	—	—	—	—	—	—	—	—
21.	Sikkim	—	—	—	—	—	—	0.57	1.08	1.65
22.	Tamil Nadu	1.90	4.15	6.05	1.09	1.02	2.11	1.07	3.09	4.16
23.	Tripura	0.52	—	0.52	—	—	—	0.47	0.37	0.84
24.	Uttar Pr.	—	0.72	0.72	1.18	1.13	2.31	1.34	13.08	14.42
25.	West Bengal	1.43	1.01	2.44	0.38	0.74	1.12	0.16	1.60	1.76
Total :		23.66	43.48	67.14	31.33	42.63	73.96	19.90	54.62	74.52